

Assembly Business
Un-Starred Question No. *76

From

The Additional Chief Secretary to Government Haryana,
Development & Panchayats Department,
Chandigarh.

To,

The Secretary,
Haryana Vidhan Sabha, Secretariat,
Chandigarh.

Memo No. DFA-3-2022/ 98784

Dated 05-08-2022


Subject: Regarding Un-Starred Assembly Question No. 76 asked by Smt. Naina Singh Chautala (Badhra):

Sir

I am directed to refer to the subject cited above and to enclose 110 copies of the reply (both in English and Hindi) to the **Un-Starred Assembly Question No.76** asked by **Smt. Naina Singh Chautala (Badhra)** for further necessary action.

Encl: As above


Superintendent (PR)

 for Additional Chief Secretary to Government Haryana,
Development & Panchayats Department,
Chandigarh

Enst. No. DFA-3-2022/

98785-793


Dated : 05-08-2022

Copies of reply (both in English and Hindi) as mentioned against each are forwarded to the following for information and necessary action please:-

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|---|-----------|
| 1. The Private Secretary to Chief Minister, Haryana, Chandigarh. | 15 copies |
| 2. The Chief Secretary to Government of Haryana (Pol. Branch) | 6 copies |
| 3. The Secretary to Governor of Haryana. | 2 Copies |
| 4. The Development & Panchayats Minister | 10 copies |
| 5. The Private Secretary to Chief Secretary Haryana. | 1 copy |
| 6. The Director, Public Relation Department, Haryana, Chandigarh. | 5 copies |
| 7. The Private Secretary to Additional Chief Secretary to Government of Haryana Development & Panchayat Department. | 1 copy |
| 8. The Deputy Director Legal, Development & Panchayat Department. | 1 copy |
| 9. The PA to Director, Development & Panchayats Department, Haryana | 1 copy |

Encl: As above


Superintendent (PR)

 for Additional Chief Secretary to Government Haryana,
Development & Panchayats Department,
Chandigarh

To Setup Smart Libraries

76. **Smt. Naina Singh Chautala (Badhra):** Will the Education Minister be pleased to state whether there is any proposal under consideration of the Government to set up village level smart libraries in State; if so, the time by which the above said libraries are likely to be setup?

Sh. Devender Singh Babli

Development and Panchayats Minister

Yes, Sir

Government has approved establishment of smart/e-libraries in 1207 existing buildings located in various villages by renovating them. Appropriate instructions have been issued to complete civil and electrical works and arrange furniture, computers, solar power plants and other peripherals in these buildings.

स्मार्ट पुस्तकालयों की स्थापना

76. **श्रीमति नैना चौटाला(बाढ़ड़ा):** क्या शिक्षा मंत्री कृपया यह बताएँगे कि क्या राज्य में ग्राम स्तरीय स्मार्ट पुस्तकालय स्थापित करने का कोई प्रस्ताव सरकार के विचाराधीन है; यदि हां, तो उक्त पुस्तकालयों के कब तक स्थापित होने की संभावना है ?

देवेंद्र सिंह बबली

विकास एवं पंचायत मंत्री, हरियाणा

हाँ, श्रीमान।

सरकार ने विभिन्न गांवों में स्थित 1207 मौजूदा भवनों का नवीनीकरण कर उनमें स्मार्ट/ई-पुस्तकालयों की स्थापना को मंजूरी दी है। इन भवनों में सिविल एवं विद्युत कार्यों को पूर्ण करने तथा फर्नीचर, कम्प्यूटर, सौर उर्जा संयंत्र तथा अन्य उपकरणों की व्यवस्था करने के लिए समुचित निर्देश जारी किए गए हैं।